



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 04.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Bail No. 10109/2017 Bharat Singh Vs. State	Sunil Swami	Kartar Singh Fauzdar
2	Sh. J.P. Goyal Sr. Advocate	D.B. Civil Misc. Appeal No. 4096/2016 Hridayaraj Singh Vs. Smt. Suman Jaga Alias Kirti Kanwar	Ripu Daman Singh Naruka	Gayatri Rathore
3	Sh. G.K. Garg Sr. Advocate	D.B. Civil Misc. Appeal No. 5598/2016 Sandeep Gupta Vs. Late Sh. Omprakash	P.S. Shukla	Deepak Chuhan
4	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 495/2007 Shyam Lal Vs. Prabhati Lal	Sushil Pujari	Arvind Gupta
5	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3251/2016 Bajaj Finance Ltd. Vs. State	Pankaj Gupta	M.K. Kaushik
6	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1084/2015 Smt. Rameshwari Devi Tanwar Vs. State	Aditya Sharma	NS Dhakad, PP
7	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3808/2015 Smt. Neelam Sharma Alias Neetu Vs. Nand Kishor	Raghunandan Sharma	Devendra Sharma
8	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Cr. Revision No. 1662/2016, 1777/2016, 1779/2016 & 222/2016 Nand Kishore Mittal Vs. State	Pankaj Gupta	Himmat Singh
9	Ms. Anita Agarwal Advocate	S.B. Cr. Misc. Petition No. 2582/2016 Shri Balraj Singh Vs. Smt. Swati	Amit Jindal	Vidhut Gupta
10	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 1159/2017 Dharmendra@Sonu Vs. State	Rahul Agarwal	J.P. Gupta
11	Sh. Swaraj Sharma Advocate	S.B. Cr. Misc. Petition No. 4177/2017 Smt. Ruchi Sharma Vs. State	Fahad Hasan	V.R. Bajwa
12	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 2819/2017 Amit Shantilal Gundecha Vs. State	Shyamsunder Sharma	Manju Joshi
13	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 1630/2008 Smt. Jayanti Devi Vs. Naresh Kumar	Sanjay Gangwar	Naveen Kr. Sharma
14	Sh. Pankaj Gupta Advocate	D.B. Civil Misc. Appeal No. 2816/2008 Smt. Ankita Sharma Vs. Sourabh Sharma	G.S. Sharma	Anil Yadav
15	Sh. Vikas Jain Advocate	S.B. Civil First Appeal No. 569/2015 Choti Devi Vs. Chothmal	RDS Naruka	Manoj Pareek
16	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 336/2017 Jagdish Narayan Khandelwal Vs. Ram Gopal Khandelwal	Siyaram Sharma	Mohammed Anees
17	Sh. Alok Garg Advocate	S.B. Cr. Misc. Petition No. 2399/2014 Arun Kumar Vs. State	Kailash Tailor	NS Dhakad, PP
18	Ms. Archana Mantri Advocate	S.B. Cr. Misc. Petition No. 2487/2017 Ramcharan Vs. State	Saransh Saini	Jitendra Srimali, PP
19	Smt. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 3799/2014 Subhash Gulati Vs. Smt. Bhagwanti Devi	Sudesh Bansal	NS Dhakad, PP

"Help The Needy –Timely Help May Create History"



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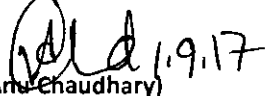
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20	Sh. Manoj Sharma Advocate	S.B. Cr. Revision Petition No. 830/2003 Ramesh Chand Vs. State	N A Naqvi	Pankaj Gupta
21	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 6692/2011 Pavan Sharma Vs. Smt. Asha	Sangeeta Vasishta	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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Cause List Date 05.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Madhuri Singh Advocate	S.B. Cr. Revision No. 994/2017 Rohit William Vs. Smt. Gloria Joseph	Amit Jindal	Bharti Sharma
2	Smt. Madhuri Singh Advocate	D.B. Civil Misc. Appeal No. 4024/2014 Satish Kumar Rathore Vs. Smt. Pinki Rathore	Amit Jindal	Arun Sharma
3	Sh. S.P. Mathur Advocate	S.B. Cr. Misc. Transfer Application No. 22/2017 Subhash Chand Sharma Vs. Smt. Neetu Sharma	R.R. Sharma	Bharti Sharma
4	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 1214 Smt. Nisha Vs. Sandeep Kumar Choudhary	Virendra Dave	Rajneesh Gupta
5	Ms. Raj Sharma Advocate	S.B. Cr. Revision No. 1331/2016 Gajendra Singh Vs. Sanju Kanwar	Ashvin Garg	Shyam Lal Sharma
6	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 1824/2015 Smt. Bhawana Vs. Saurabh Alias Aashu	Banwari Sharma	Nawal Singh Sikarwar
7	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 2479/2016 Jay Kishan Vs. Poonam	Krishan Swami	M.K. Sahu
8	Sh. Shashi Bhusan Gupta, Advocate	S.B. Civil Transfer Application No. 23/17 & 26/17 Smt. Vijay Kumari Vs. Devendra Kumar Shrama	Jiya ur Rahman	Aamir Azeez
9	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3740/2016 Smt. Shashi Sharma Vs. Dharmendra Kumar Pande	Harendra Singh Sinsinwar	Shree Ram Dhakar
10	Sh. Vikas Jain Advocate	D.B. Civil Misc. Appeal No. 5645/2016 Savita Chouhan Vs. Uday Singh	Bharti Sharma	Vikram Singh Panwar

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